

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014

Dated: 09th July, 2015

In the matter of:-

Punjab State Power Corporation Ltd.

...Appellant(s)

Versus

M/s GNA Udyog Ltd. & Ors.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **08.09.2015.**

COURT MASTER